

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3744
ANSWERED ON 18/12/2024

MANDATORY SOLAR INSTALLATION

3744. SHRI S JAGATHRATCHAKAN

Will the Minister of New and Renewable Energy be pleased to state:

- (a) whether the Government has taken adequate steps to enable factories, buildings and houses across the country to use solar as a default and primary source of electricity either for power generation or for chemical conversion and mobility needs thereby making the cost structures fundamentally lower than what it is today;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) to (c) The Ministry of New and renewable Energy is implementing various schemes and programmes that facilitate generation of electricity through solar energy for use by factories, buildings and houses across the country, for various purposes including EV charging. The details of these schemes and programmes are given at **Annexure**.

Annexure referred to in reply to parts (a) to (c) of the Lok Sabha Unstarred Question No. 3744 to be answered on 18.12.2024 regarding “Mandatory Solar Installation”

Details of the major ongoing Schemes / Programmes facilitating generation of electricity from solar energy

1. Scheme for Development of Solar Parks and Ultra-mega Solar Power Projects with a target of setting up 40,000 MW capacity. Under the scheme, the infrastructure such as land, roads, power evacuation system water facilities are developed with all statutory clearances/approvals. Thus, the scheme helps expeditious development of utility-scale solar projects in the country.
2. PM-Surya Ghar: Muft Bijli Yojana for installing rooftop solar and providing free electricity up to 300 units every month for One Crore households.
3. Production Linked Incentive scheme ‘National Programme on High Efficiency Solar PV Modules’ for achieving manufacturing capacity of Giga Watt (GW) scale in High Efficiency Solar PV modules (Tranche- I & II).
4. PM-KUSUM Scheme to promote small Grid Connected Solar Energy Power Plants, stand-alone solar powered agricultural pumps and solarisation of existing grid connected agricultural pumps. The scheme is not only beneficial to the farmers but also States and DISCOMs. States will save on subsidy being provided for electricity to agriculture consumers and DISCOMs get cheaper solar power at tail end saving transmission and distribution losses.
5. Central Public Sector Undertaking (CPSU) Scheme Phase-II (Government Producer Scheme) for setting up 12,000 MW grid-connected Solar Photovoltaic (PV) Power Projects by Government Producers, using domestically manufactured solar PV cells and modules, with Viability Gap Funding (VGF) support, for self-use or use by Government/ Government entities, either directly or through Distribution Companies (DISCOMS).
6. Green Energy Corridors (GEC): to create intra-state transmission system for renewable energy projects. Central Financial Assistance (CFA) is provided to set up transmission infrastructure for evacuation of Power from Renewable Energy projects in total ten States (considering both the phases of GEC).
 - (i) Intra-State Transmission System Green Energy Corridor Phase-I
 - (ii) Intra-State Transmission System Green Energy Corridor Phase-II